

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

9. C.P.(IB) -3398(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.04.2021**

NAME OF THE PARTIES: Mrs. Rajshree Vora & Prachi Vora
V/s
Makwana Properties Pvt Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsels on both sides are present through virtual hearing and requested
time. List this matter on 07.05.2021.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)